

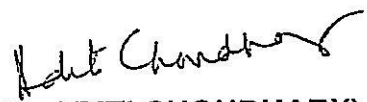
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

Taking note of that Dr. Yadvender Singh, ASJ-05, his first link Ms. Priya Mahendra, ASJ-09 and second link Sh. Vishal Pahuja, ASJ (SC-RC)-01 are on leave today i.e. 25.10.2025.

In view of the above, Sh. Satvir Singh Lamba, Spl. Judge, NDPS Act, West District shall perform duties in bail matters already assigned to the Court of Dr. Yadvender Singh, ASJ-05 for 25.10.2025, in addition to the work already assigned to him.

Rest of the bail duty roster referred above, shall remain the same.


(DR. ADITI CHOUDHARY)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. 28356-28388/1390
/Bail Power/Gaz/PDJ West/2025

Dated, Delhi the 25/10/25

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.


PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI